

**F. No. 296/4/2019- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

**New Delhi, dated the 05.08.2019**

**Office Memorandum**

**Subject:-Weekly Report in respect of important developments in CBIC for the week –29.07.2019  
to 02.08.2019- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –29.07.2019 to 02.08.2019.

**1. Administrative Changes:-**

- Order regarding appointment of Shri Shashank Priya, IRS officer as Addl. Secretary & Financial Advisor with Ministry of Commerce and Industry on deputation basis, has been issued vide Office Order No. 104/2019 dated 29.07.2019.
- Order regarding promotion of Shri Banibrata Bhattacharya, IRS officer to the grade of Pr. Chief Commissioner/Pr. Director General of Customs, GST and Central Excise, has been issued vide Office Order No. 105/2019 dated 30.07.2019.
- Order regarding assignment of additional charge of Directorate of Revenue Intelligence to Shri Balesh Kumar, has been issued vide Office Order No. 106/2019 dated 31.07.2019.
- Order regarding assignment of additional charge in the grade of Chief Commissioner/Director General of Customs, GST and Central Excise, has been issued vide Office Order N. 107/2019 dated 31.07.2019.
- Order regarding assignment of additional charge in various grade of Customs, GST and Central Excise, has been issued vide Office Order No. 108/2019 dated 31.07.2019.
- Order regarding transfer/posting in the grade Commissioner of Customs, GST and Central Excise, has been issued vide Office Order No. 109/2019 dated 01.08.2019.

**2. Legislative Changes:-**

- Notification No. 29/2019-Cus(ADD), dated 01.08.2019 has been issued to rescind notification No.23/2018 - Customs(ADD) dated 23.03.2018 that provided for provisional assessment of jute goods exported from Bangladesh or Nepal by M/s. Natural Jute Mill (Producer/Exporter) [Bangladesh] and M/s Kreation Global, LLC,USA (Exporter/ Trader) [Bangladesh] till the final findings of New Shipper Review in this regard are received.
- Notification No. 30/2019-Cus(ADD), dated 01.08.2019 has been issued further amend notification No. 1/2017-Customs(ADD) dated 5th January, 2017 to prescribe ADD on exports from M/s. Natural Jute Mill (Producer/Exporter) [Bangladesh] and M/s Kreation Global, LLC,USA (Exporter/ Trader) [Bangladesh] on the basis of final findings of the Designated Authority in this regard.
- Notification No. 12/2019-Central Tax(Rate), dated 31.07.2019 has been issued to reduce the GST rate on Electric Vehicles, and charger or charging stations for Electric vehicles.
- Notification No. 13/2019-Central Tax(Rate), dated 31.07.2019 has been issued to exempt the hiring of Electric buses by local authorities from GST.
- Notification No. 12/2019-Integrated Tax(Rate), dated 31.07.2019 has been issued to reduce the GST rate on Electric Vehicles, and charger or charging stations for Electric vehicles.
- Notification No. 13/2019-Integrated Tax(Rate), dated 31.07.2019 has been issued to exempt the hiring of Electric buses by local authorities from GST.

- Notification No. 12/2019-Union Territory Tax(Rate), dated 31.07.2019 has been issued to reduce the GST rate on Electric Vehicles, and charger or charging stations for Electric vehicles.
- Notification No. 13/2019-Union Territory Tax(Rate), dated 31.07.2019 has been issued to exempt the hiring of Electric buses by local authorities from GST.
- Notification No. 54/2019-Cus-IV dated 01.08.2019 issued regarding Notification to amend sea cargo manifest and transshipment regulation, 2018.

**3. Any Circular:-**

- Circular No. 23/2019-Cus-IV dated 01.08.2019 issued clarification regarding Refunds of IGST paid on Import in case of specialized agencies.

(Sunil Kumar Sinha)  
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV )
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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